## Hon'ble Mr. Justice Tarun Chatterjee

## DISCLOSURE OF ASSETS AS ON OCTOBER 2009 (In terms of the Resolution adopted in the

Full Court Meeting held on May 7, 1997)

Items	Description	Particulars/Value		
		(A) Self	(B) Spouse	Remarks
	• Flat	NIL	NIL	
Landed Property	Building	2/3 <sup>rd</sup> SHARE IN THE ANCESTRAL PROPERTY – BEARING HOUSE NO. P-75, SCHEME-VI [M], CIT ROAD, KANKURGACHI, KOLKATTA FULLY USED AS DWELLING HOUSE	NIL	
	Other Landed Property	NIL	NIL	
	Shares &     Mutual Funds	SBI MUTUAL FUND [MAGNUM TAX GAIN SCHEME U/S 88 RS.10,000/-]	SBI A/c No.     Narkeldanga Branch P.274, CIT	
Securities and Investments	• Fixed Deposits Bonds Debentures	FDR No. 8397 for Rs.10,000/- with Bank of Baroda, Beliaghat Branch	Scheme IV & PO CIT Road, Narkeldanga Phool Bagan Jn., Kolkata (WB)	
			Cheque No.:  1. 023401 - Rs.150000  2. 023403 - Rs.19230  (Received from my brother Mr. Pratik Roy towards my share of money left by my deceased father	
	• PPF	NIL  NSS A/C NO.9350046 WITH  DHARMTALLA POST  OFFICE KOLKATTA  RS.1,42,542/-	Mr. Prabhat Kumar Roy)  NIL	

Other Assets /Movables	• Jewellery  • Vehicles	<ol> <li>Two gold finger rings         (One diamond inserted         and one pearl inserted)</li> <li>One Gold Buttons Set         (Gifted by Parents in Law)</li> <li>One Pearl Button Set         (Gifted by Parents in Law)</li> <li>One pair of diamond         button set (Gifted by my         son's father in law)</li> <li>CHEVROLET TAVERA         NO.UP-32-BD-4404         PURCHASED IN 2004-         2005</li> <li>HONDA SEIL – HONDA         CIVIC 1.8.V – DL 42 AH         4717         PURCHASED ON 17.1.08         FINANCED BY KOTAK         MAHINDRA</li> </ol>	<ol> <li>Four Gold Chains - 50 gms (Two bought myself, Two during marriage)</li> <li>Three Pendants - 12 gms</li> <li>Two Gold Necklaces - 50 gms (One given by my mother)</li> <li>One Pearl Necklace with diamond pendant (Gifted by my parents during marriage)</li> <li>Two Gold Wristbands - 50 gms (bought myself)</li> <li>14 Gold Bangles - 175 gms (Six bangles gifted by my mother)</li> <li>Seven pairs of Gold earrings - 20 gms (Gifted by my mother)</li> <li>Four Gold Rings (Gifted by my mother)</li> <li>Four pairs of Diamond earstuds (Two pairs during marriage, two pairs gifted by son's mother in law)</li> </ol>	
Liabilities	• Loans	CAR LOAN TAKEN IN JANUARY 2008 FOR PURCHASE OF HONDA CIVIC CAR AMOUNTING TO RS.11,00,000/- Outstanding as on date Rs.7,55,445/-	NIL	NIL
	<ul><li>Mortgages</li><li>Overdrafts</li><li>Unpaid bills</li><li>Any other liabilities</li></ul>	NIL NIL NIL NIL		4